CIRCULAR

Subject:- 'Prayer Meeting & Rasam Pagri' in the memory of late Smt. Saroj Bala Agarwal, revered mother of Sh. Alok Agarwal, Ld. AD&SJ (Retired), Delhi.

With profound sorrow and grief, this is to inform that Smt. Saroj Bala Agarwal revered mother of Sh. Alok Agarwal, Ld. AD&SJ (Retired), Delhi, has left for her heavenly abode on 29.04.2023.

'Prayer Meeting and Rasam Pagri' in memory of the departed soul will be held on 09.05.2023 (Tuesday) from 04:00 to 05:00 pm at Maharaja Agrasen Bhavan, 41 Community Center, Ch. Balbir Singh Marg, Paschim Vihar, New Delhi.

(MRIDEL GUPTA)
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI

No. 16453-16678 /ACJ(Central)/2023

Dated, Delhi the A AMAY 2003

Copy forwarded for necessary information and necessary action to :-

1. The Ld. Registrar General, High Court of Delhi, New Delhi.

2. The Ld. Principal District & Sessions Judges, all Court Complexes, Delhi.

- The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts Complex, Dwarka, New Delhi with request to circulate this circular amongst all the Judges, Family Courts in their respective districts.
- 4. The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi Sachivalya, New Delhi
- 5. The Ld. Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi
- 6. All the Judicial Officer, Central District, Tis Hazari Courts, Delhi.
- The Ld. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi.
- 8. The PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.
- 9. All the Ld. ACJs of all Courts Complex of Delhi with request to circulate this circular to the Judicial Officers of their respective districts.
- 10. Grievance Cell for former Judicial Officers through WhatsApp Group.
- Notice Boards of all the Bar Associations at Tis Hazari, Patiala House, Dwarka, Rohini, Saket, KKD Courts, Delhi.

12. R & I Branch for uploading on LAYERS/Centralized website also.

ADMINISTRATIVE CIVIL JUDGE (CENTRAL)
DELHI